

Now the learned counsel for the Applicant seeks some time to file the fresh affidavit to condone the delay from 19.01.2011 till the date of filing of the Appeal i.e, on 19.05.2011.

Post the matter on **22.11.2011.**

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/SS